

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

109

C.P.No.123/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	M.Bhattacharyya & Co. Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MS TIAINLA
Dy Director

CA SHASHI, Advocate

O/O RD (ER)
Ministry of
Corporate Affairs

PETITIONER

22.11.17

22/11/17

ORDER

Ld. Pr. CA for the petitioner and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)